

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 637 of 2016

Dilip Kumar Paul ... Appellant

Versus

The State of Jharkhand through CBI ... Respondent

With

Cr. Appeal (SJ) No. 640 of 2016

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. I. Sinha, Adv.
For the CBI : Mr. B.K.Prasad, Adv.

04 / 09.07.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellants prays for time.
Prayer for time is allowed as the last chance.
List these appeals twenty weeks after the lockdown is
over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-